

Annexure-5

**Name of the corporate debtor: Servalakshmi Paper Limited; Date of commencement of liquidation: 24-04-2018
Modified List of stakeholders as on: 09.02.2026**

List of operational creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed ? (Yes/No)	% share in total amount of claims admitted					
1.	Sales Tax, The Assistant Commissioner (ST)	State Government	28.05.2018	3,71,34,801.00	3,71,34,801.00	Unsecured	NA	NA	0.4973	NA	NA	0.00	0.00	
2.	Income Tax Department TDS ward-2	Central Government	30.05.2018	60,26,884.00	60,26,884.00	Unsecured	NA	NA	0.0807	NA	NA	0.00	0.00	
3.	The Regional PF Commissioner Tirunelveli	Central Government	31.05.2018	12,76,238.00	12,76,238.00	Unsecured	NA	NA	0.0171	NA	NA	0.00	0.00	
4.	The Director of Electricity Tax and Chief Electrical Inspector to Government	State Government	01.06.2018	7,54,62,746.00	7,54,62,746.00	Unsecured	NA	NA	1.0105	NA	NA	0.00	0.00	
Total				11,99,00,669.00	11,99,00,669.00							0.00		